

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

RAJYA SABHA

**UNSTARRED QUESTION NO. 237
ANSWERED ON 27.11.2024**

MEASURES TO START KENDRIYA VIDYALAYA AT THRIKKAKKARA

237 SMT. JEBI MATHER HISHAM:

Will the Minister of *Education* be pleased to state:

- (a) whether Government has taken cognizance of the matter that the Kendriya Vidyalaya at Thrikkakkara in Kerala, which was given sanction in 2019, has not started yet;
- (b) whether the Land Acquisition formalities in this regard have begun, if so, by when will it get completed; and
- (c) whether Government will take expeditious measures for KV at Thrikkakkara to be operational without further delay?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (c) As per Information received from Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalaya (KV), Thrikkakkara, Kerala was sanctioned in the year 2019, but could not be made functional so far, due to non-transfer of suitable land and temporary accommodation in favour of KVS by the State Government / District Administration.

State Government of Kerala has been requested by Ministry of Education as well as by KVS from time to time for providing suitable land and temporary accommodation to make KV Thrikkakkara functional at the earliest.
